

(c) if so, the time by which both the cities will be connected by S.T.D. ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No Sir. The trunk calls from Devarakonda to Hyderabad mature withing reasonable time.

(b) At present there is no proposal link Devarkonda Taluka Telephone Exchange with Hyderabad by STD.

(c) Does not arise.

Construction of New Building for Miryalagunda Telephone Exchange in Andhra Pradesh

2249. **SHRI M. RAGHUMA REDDY :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the building housing Miryalagunda Telephone Exchange in Nalgonda District, Andhra Pradesh is in a dilapidated condition; and

(b) if so, whether Government propose to construct a new building for this Exchange ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b). No, Sir. However a new departmental building is under construction.

Assistance provided to educated un-employed under Self-Employment Schemc

2250. **SHRIMATI JAYANTI PATNAIK :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the number of educated unemployed provided assistance under the Prime Minister's programme for self-employment of educated unemployed after the scheme was introduced and how does it compare with the target;

(b) whether the programme is receiving a set back for delay in sanctioning of loans by the Banks; and

(c) if so, what is being done to rectify the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). During 1983-84 against a target of 2.5 lakhs, 2.42 lakhs educated unemployed youth were assisted under the self-employment scheme for Educated Unemployed Youth. The information from States/UTs about the progress of 1984-85 scheme is still awaited.

Telephones in Rajnandgaon (M.P.)

2251. **SHRI SHIVENDRA BAHADUR SINGH :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) how many places have been connected by telephones in district of Rajnangaon, from Jaunary, 1982 to December, 1984; and

(b) how many applications for telephones are pending with Government ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) 23 places have been connected by telephones in Rajanandgaon district in Madhya Pradesh, from January, 1982 to December, 1984.

(b) 168 applications are pending for telephone connectios in Rajanandgaon district.

Diversification of industries from urban to rural areas

2252. **SHRI HUSSAIN DALWAI :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the effective steps so far taken by Government to check the speedy growth of industrialization in urban areas;

(b) whether Government have envisaged any plan for diversification of industries from urban areas to rural areas; and

(c) if so, the steps being taken by Government in that direction?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Government has recognised the need to prevent further concentration of industry around Metropolitan Cities and large towns and they have been

following the policy of not issuing new industrial licences for further industrial activity within the Standard Urban Area Limits of a Metropolitan city with a population of over 10 lakhs and within the municipal limits of a city with a population of over 5 lakhs and a relaxation of this policy is allowed only in certain specific categories of cases.

(b) and (c). With the adoption of the locational policy as mentioned above, new industries are encouraged to be set up in rural areas/less developed/backward areas. With a view to provide incentives for industrialisation of 'No Industry Districts' and backward areas, these areas in the country have been reclassified into three categories viz. Category 'A', Category 'B' and Category 'C' depending upon the level of backwardness and financial assistance is given for setting up units in these areas at different rates by way of Central Investment Subsidy, Concessional Finance, Transport Subsidy etc. Similar preference is also provided in grant of licences.

Shifting of Oil Refineries for protecting the Residents of Adjoining Areas

2253. SHRI HUSSAIN DALWAI : Will the Minister of PETROLEUM be pleased to state :

(a) whether Union Government have started taking requisite action to safeguard and protect the residents of the areas where there are oil refineries;

(b) the preventive measures proposed to be taken in this behalf; and

(c) whether Government propose to evolve a formula to shift the refineries ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) and (b). Refineries incorporate safety aspects in their units to avoid any foreseeable abnormality in operations. Also adequate fire fighting facilities are provided and all the staff are well trained to handle the situations. Adequate treatment facilities are also provided to ensure that effluent water meets the ISI specifications. The gaseous emissions are also maintained within the limits.

(c) This does not arise, in view of what is stated above.

Industrial licences issued for West Bengal since 1982

2254. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the number of industrial licences granted for West Bengal since May, 1982 to January, 1985;

(b) the number out of them which have been really implemented in terms of installation of industry during this period; and

(c) the number of those established in backward areas?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) 180 industrial licences were granted for setting up industries in the State of West Bengal between 1st May, 1982 and 31st January, 1985.

(b) and (c). Out of the 180 industrial licences granted for West Bengal, 29 industrial licences were for setting up industries in backward areas of the State.

An industrial licence is granted with an initial validity period of two years and further extensions of one year each can also be given on sufficient justification. It generally takes about three to four years for an industrial project to fructify. The actual gestation period, however, varies from project to project. Out of the 180 industrial licences issued for West Bengal between 1st May, 1982 and 31st January, 1985, 119 industrial licences were "Carry-on-Business" licences. Of the remaining 61 industrial licences, one licence has since been cancelled.

Appointment of arbitrators for Commercial disputes

2255. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government propose to accept private sector demand that in case of any commercial dispute between a Government body and private enterprise, the arbitrator would be a person not connected with Government organisation; and